

Government have constituted a "Five Member Group" to continue the review discussions initiated during end of June, 1993 on all issues related to the Sardar Sarovar Project. The working procedures of the Group are as under:—

- (i) To hold discussions with different opinion groups and to make a report to the Government of India within a time frame to be decided by the Group or three months whichever is earlier.
- (ii) To visit the project area, if necessary.
- (iii) To hold discussions in New Delhi or if required in project area.
- (iv) All concerned opinion groups can request for and make presentation and give their suggestions in writing to the Group.

(c) The Group constituted on 5.8.1993 was required to submit its report within three months. However, the Group has sought extension of time presently upto 11.12.93 for submission of its report.

Flood Control

1227. SHRI PROBIN DEKA:
SHRI RAJVEER SINGH:
SHRI BIRSINGH MAHATO:
SHRI CHHEDI PASWAN:
SHRI RAM LAKHAN SINGH
YADAV:
SHRI N.J. RATHVA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the total area in the country declared as flood affected, Statewise;

(b) the details of schemes formulated by the Union Government to control flood, Statewise;

(c) the amount spent on these schemes, scheme-wise during the each of the last three years, Statewise; and

(d) the details of estimated amount to be incurred on these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) The total area in the country assessed as flood prone is 400 lakh hectares. The most critically affected states are in North and North Eastern region namely Uttar Pradesh, Bihar, Punjab, Haryana, West Bengal and Assam.

(b) to (d). Union Government has not formulated any scheme to control floods in the States. It assists the States by flood forecasts and warnings in mitigating adverse effects and diminution of human distress, damage and disruption.

CIL Plan Outlay

1228. SHRI BASUDEB ACHARIA:
Will the Minister of COAL be pleased to state:

(a) whether plan outlay in the Coal India Limited for capital expenditure during the Eighth Plan period has been proposed at Rs. 10499 crores;

(b) if so, the break-up for development of Underground and Open